GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA UNSTARRED QUESTION No.955 TO BE ANSWERED ON 13TH DECEMBER 2022

DEVELOPMENT OF DAIRY FARMING

955. SHRI SUNIL KUMAR SINGH: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the assistances being provided by the Government to the farmers for dairy farming and its development;
- (b) the number of farmers for whom funds have been released along with the amount of funds thereof during each of the last five years, State-wise;
- (c) whether the interest is being charged from the farmers for the loans disbursed under the said scheme; and
- (d) if so, the details thereof along with the amount of interest being charged from farmers?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) &(b) In order to provide assistance to farmers for dairy farming and its development, Department of Animal Husbandry and Dairying is implementing the following schemes: (i) Rashtriya Gokul Mission; (ii) National Programme for Dairy Development; (iii) Dairy Infrastructure Development Fund; (iv) Support to State Dairy Cooperative Societies and Farmers Producers Organisations; (v) Dairy Entrepreneurship Development Scheme (discontinued from 31st March 2020 onwards) and (vi) Animal Husbandry Infrastructure Development Fund. Benefits of these schemes being implemented by the Department of Animal Husbandry and Dairying accrue to more than 8 crore dairy farmers engaged in dairying in the form of enhancement in milk production and productivity, milk procurement, processing and marketing including across to modern technology. Government has also extended Kissan Credit Card (KCC) facility to Animal Husbandry farmers for their working capital requirement wherein farmers either individual or joint borrower, Joint Liability Groups or Self Help Groups including tenant farmers having owned/rented/leased sheds are eligible for getting benefits under the scheme. Details of the funds released under Rashtriya Gokul Mission during the last 5 years State wise and year wise is at Annexure-I and funds released under Dairy Entrepreneurship Development Scheme is at Annexure-II.

(c) and (d) Interest subvention provision available under the schemes being implemented by the Department of Animal Husbandry and Dairying is as under:

(i) Animal Husbandry Infrastructure Development Fund (AHIDF) – under the scheme 3% interest subvention is made available to the beneficiaries availing credit under the scheme.

(iii) One of the components of the scheme Rashtriya Gokul Mission is to promote establishment of breed multiplication farm on hub and spoke model. Under the scheme 50% capital subsidy is available for eligible entrepreneurs (individual/ SHGs/FCO/FPO/JLGs and section 8 companies). Entrepreneurs assisted under establishment of breed multiplication farm are also eligible for interest subvention under Animal Husbandry Infrastructure Development Fund.

(iv) Support to State Dairy Cooperative & Farmers Producers Organization (SDCFPO): under the scheme one time support in the form of Interest subvention on working capital loans has been introduced from the financial year 2020-21.

(v) Dairy Processing and Infrastructure Development Fund (DIDF)- This scheme is being implemented with the objective of Creation/ strengthening of Milk Processing, Value addition & chilling facilities. Under the scheme, NABARD raises the fund from market and disburse loan to dairy cooperatives with 2.5% interest subvention through National Dairy Development Board and National Cooperative Development Corporation (NCDC). Department of Animal Husbandry and Dairying provides 2.5% interest subvention to National Bank for Agriculture and Rural Development (NABARD).

Annexure I

State wise and year wise funds released under Rashtriya Gokul Mission during the last five years and current year State wise

S.No	State/UT/Researc	Fund Released (Rs in Lakhs)							
	h Institute 2017-18		2018-19	2019-20	2020-21	2021-22	2022-23 (as on 30 th November 2022)		
States				(
1	Andhra Pradesh	437.45	1899.81	439.74	3181.375	5652.385	0		
2	Arunachal Pradesh	200.00	14.75	544.7	1240.8	397.08	0		
3	Assam	0.00	4896.10	0	0	227.97	0		
4	Bihar	4489.95	4850.83	1230.95	7401.08	1048.14	0		
5	Chhattisgarh	100.00	2640.42	1019.78	101.25	841.65	0		
6	Goa	0.00	2.84	97.72	0	0	0		
7	Gujarat	0.00	2080.10	942.88	101.25	2735.3111	0		
8	Haryana	317.22	2505.14	205.44	96.39	305.44	0		
9	Himachal Pradesh	687.00	1729.46	519.42	484.25	5586.58	0		
10	Jammu & Kashmir	196.75	1744.97	791.99	81	1533.93	0		
11	Jharkhand	157.73	3287.36	540.46	101.25	2244.52503	0		
12	Karnataka	857.00	164.38	756.47	101.25	1996.46	0		
13	Kerala	136.00	2662.29	301.03	313	314	910.5		
14	Madhya Pradesh	1618.48	2852.32	2155.86	2113.435	6024.96297	2442		
15	Maharashtra	300.00	3314.57	1479.71	202.5	0	0		
16	Manipur	200.00	547.60	730.74	500.64	294.98002	166.69		
17	Meghalaya	0.00	1025.53	0	2039.22	738.21	0		
18	Mizoram	0.00	201.72	0	268.28	154.11	16.87		
19	Nagaland	558.29	484.75	0	372.06	494.70003	0		
20	Orissa	0.00	2483.71	1090.33	0	3480.42478	0		
21	Punjab	500.00	902.18	2849.33	714.13	0	0		
22	Rajasthan	1654.00	396.07	1386.15	405	2254.77	0		
23	Sikkim	925.91	56.07	677.98	0	268.78	39.95		
24	Tamil Nadu	1200.23	2613.83	536.08	2168.375	2663	3347		
25	Telangana	801.45	2628.91	2522.6	202.5	2439.76	0		
26	Tripura	0.00	473.45	1066.58	0	2524.16995	0		
27	Uttar Pradesh	2000.00	3171.14	3334.94	1012.5	2941.36	0		
28	Uttarakhand	0.00	5007.18	508.77	3023.45	2115.44	250		
29	West Bengal	1426.29	468.92	1026.06	202.5	1213.37112	0		
Union	Territories								
30	A & N Lands	0.00	309.90	0	0	0	0		
31	Chandigarh	0.00	3.18	0	0	0	0		
32	Dadra & Nagar Haveli	0.00	1.38	0	0	0	0		
33	Daman & Diu	0.00	0.12	0	0	0	0		

34	Delhi	0.00	0.00	0	0	0	0		
35	Ladakh	0.00	0.00	0	105	0	0		
			1.00	-		-	-		
36	Lakshadweep	0.00	1.02	0	0	0	0		
37	Pondicherry	0.00	0.00	0	0	0	0		
NDDB/ Research Institutions/ Milk Federations									
38	NDDB		14258.2	0	11618.88	12042.9	3455.48		
			0		5				
39	ICAR-NBAGR		890.11	218.04	1700	794.36	0		
40	CFSP&TI		3105.00	0	0	0	612		
41	DR RP CAU,		1352.00	0	0	2028	0		
	Bihar								
42	Project Directorate			0	0	675.8	0		
	on Cattle (ICAR)								
43	GCMMF			0	0	0	1753.95		
44	Gujarat Amar			0	0	0	118.87		
	Dairy								
45	ICAR-CIRB			0	0	0	263.79		
46	Kamdhenu			0	0	0	350		
	University Amreli,								
	Gujarat.								
47	Jabalpur			0	0	0	112.075		
	University								
48	NDRI			0	0	0	479.339		
49	Punjab			0	0	0	232		
	(MILKFED)								
50	RCDF			0	0	0	250		
51	Others		16.29	0	139.34	0	0		
	Total	18763.75	75043.6	26973.75	39990.71	66032.57	14800.5		

Annexure II

State wise Back ended subsidy provided under Dairy Entrepreneurship Development Scheme during 2017-18 to 2020-21

		2017-18 to 2020-21						(Rs in lakh)	
Sl.No.	Name of the state/UT	2017-18		2018-19		2019-20		2020-21*	
		Unit	Amount	Unit	Amount	Unit	Amount	Unit	Amount
1	ANDAMAN & NICOBAR	23	3.50	8	2.00	0	0.00	0	0.00
2	ANDHRA PRADESH	11534	4575.96	2660	1810.28	2288	1496.26	932	641.04
3	ARUNACHAL PRADESH	71	138.20	2	4.00	57	96.25	35	46.41
4	ASSAM	1348	1153.90	703	521.43	759	674.22	446	467.54
5	BIHAR	1248	487.63	671	313.86	294	183.57	657	280.56
6	CHANDIGARH	0	0.00	0	0.00	0	0.00	1	0.47
7	CHHATTISGARH	114	44.87	59	38.81	19	35.26	31	33.83
8	DAMAN AND DIU	1	1.50	0	0.00	0	0.00	0	0.00
9	GOA	0	0.00	1	0.88	2	0.88	7	5.44
10	GUJARAT	5924	3080.62	1200	1890.60	627	2237.24	2071	1190.84
11	HARYANA	308	244.75	574	401.15	162	155.07	399	317.77
12	HIMACHAL PRADESH	637	649.63	284	266.34	239	242.92	142	122.83
13	JAMMU AND KASHMIR	723	448.77	1042	621.98	696	371.06	1586	841.68
14	JHARKHAND	140	101.18	327	336.82	150	186.36	236	221.81
15	KARNATAKA	2069	1095.04	2759	1219.47	2037	893.22	2299	928.41
16	KERALA	2168	1167.58	723	380.96	763	369.99	295	222.17
17	LAKSHDWEEP	0	0.00	0	0.00	4	1.86	0	0.00
18	MADHYA PRADESH	1484	819.70	2214	1032.05	872	625.14	769	839.29
19	MAHARASHTRA	6056	3125.96	3826	1804.78	2332	1390.07	1222	597.45
20	MANIPUR	115	46.12	206	97.79	229	122.65	74	67.00
21	MEGHALAYA	18	10.60	3	3.63	0	0.00	25	19.88
22	MIZORAM	182	106.23	163	116.94	18	24.11	74	60.34
23	NAGALAND	334	149.80	158	116.85	88	94.43	43	60.58
24	ODISHA	970	383.61	848	364.45	748	323.51	894	389.25
25	PUDUCHERRY	0	0.00	99	16.46	76	14.16	118	21.43
26	PUNJAB	1678	1111.16	1876	1149.11	2061	1119.22	777	443.04
27	RAJASTHAN	4378	2188.76	4322	2725.74	2546	1535.93	1943	1367.98
28	SIKKIM	416	266.59	26	25.39	23	32.84	138	104.92
29	TAMIL NADU	7877	1727.78	3563	1042.92	3865	1011.23	2084	548.51
30	TELANGANA	4962	2438.35	1311	1005.55	1240	948.75	428	498.56
31	TRIPURA	433	290.91	181	109.86	118	74.58	194	103.75
32	UTTARAKHAND	2280	1145.86	1264	696.79	638	388.11	649	318.00
33	UTTAR PRADESH	3710	1884.35	6983	4309.21	4862	2923.63	3660	2333.72
34	WEST BENGAL	293	176.32	786	544.11	901	760.11	831	689.46
	Total	61494	29065.23	38842	22970.21	28714	18332.61	23060	13783.94